

Food Safety and Standards Authority of India

(A Statutory Authority established under the Food Safety & Standards Act, 2006)

(Ministry of Health & Family Welfare)

FDA Bhavan, Kotla Road, New Delhi – 110002

**Call for Expressions of Interest
for inclusion as member in Scientific Committee and Scientific
Panels of the Food Authority**

The Food Safety and Standards Authority of India (FSSAI) has been established under the Food Safety and Standards Act, 2006 with the mandate for laying down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import to ensure availability of safe and wholesome food for human consumption.

2. The Authority is primarily responsible for laying down science-based standards for different categories of food products/items, ingredients, additives, preservatives, contaminants etc. The process of development of a standard is driven by the principle of food safety and involves risk assessment. It involves deliberations by the Scientific Panels constituted for various categories/areas related to food safety and laying down the standard(s); which are validated/ approved by the Scientific Committee and finally approved by the Food Authority before the process of issuance of draft notification(s) of the Standards/ Regulation is initiated for inviting public

The Authority is looking for suitable individuals as members of the following nine Scientific Panels due for reconstitution:

- (a) Food additives, flavourings, processing aids and materials in contact with food;
- (b) Pesticides and antibiotics residues;
- (c) Genetically modified organisms and foods;
- (d) Functional foods, nutraceuticals, dietetic products and other similar products;

- (e) biological hazards;
- (f) Contaminants in the food chain;
- (g) Labelling, claims/ advertisement;
- (i) Method of sampling and analysis; and
- (j) Fish and fisheries products.

3. The Authority is also looking for suitable individuals as members Scientific Committee which consist of the Chair of the Scientific Panels and six independent scientific experts not belonging or affiliated to any of the Scientific Panels.

4. The above Scientific Committee/Panels comprise of the professionals/ scientists/ subject experts, who have acquired knowledge, experience and expertise in the specific domain. Such members may be on the faculty/rolls of Universities, Academic and Research institutions, retired individuals recognized for their outstanding knowledge/ expertise in the subject area. However, it may not be feasible to nominate such candidates who are in employment of any Industry, as it may be perceived as conflict of interest.

5. The Food Authority follows a transparent, objective and rigorous selection procedure for short-listing the most suitable and outstanding individuals who can contribute significantly to the Scientific Committee/Panels of the Authority and provide independent scientific opinion in arriving to its decisions. The evaluation and selection of the candidates will be done by the Authority on the basis of clearly defined selection criteria. The candidates may go through the procedure for selection available at http://fssai.gov.in/Portals/0/pdf/Proc_SC_SP_08_03_16.pdf before applying and particularly familiarize themselves with the conflict of interest provisions.

6. Members selected on the Scientific Committee/Panels would need to undertake periodic visits to Delhi where the meetings of the Scientific Committee and Scientific Panels are normally held and a commitment to devote time and resources for the deliberations in the meetings. Membership would given in their individual capacities and are required to avoid conflicts of interest. The Food Authority shall meet the travel and lodging expenses of members as per approved rates, in addition to a token sitting fee as applicable.

7. Accordingly, this is a call for invitation of Expressions of Interest from the Subject Experts/ Scientists/ Professionals with outstanding records / achievements to their credit in the specific domain and subjects relevant to the Scientific Panels and Scientific Committee, for nomination as members of the Scientific Committee/Panels for a period of three years. Existing members of the are also eligible to apply. The members would be appointed in accordance with section 14(1) and 13 (1) of the FSS Act, 2006 and shall consist of independent scientific experts only.

How to Apply?

8. Interested persons are invited to submit their applications in the proforma available at [http://fssai.gov.in/Portals/0/pdf/EOI Proforma 08 03 2016.docx](http://fssai.gov.in/Portals/0/pdf/EOI_Proforma_08_03_2016.docx). The scientists so selected for the Scientific Committee/Panel will be working in their individual capacity as subject experts and not represent the organization, if any, for which they may be working.

9. The last date of submission of applications is 22nd April 2016.

10. Applications may be sent to **Shri Kumar Anil, Advisor (Standards)**, Food Safety and Standards Authority of India, FDA Bhawan, Kotla Road, New Delhi-110002, **Email: advisor@fssai.gov.in, Phone No. 011-23217833.**

11. Scientists/Professionals/ Experts are encouraged to suggest suitable candidates or forward the above details to them so that there is maximum dissemination of information and wider participation by the Scientific Community.